

Statement-VI

*State-wise allocation of edible oils under the public distribution system (PDS)
during last three years*

(in MTs)				
Sl.No.	States/UTs	2009-10	2010-11	2011-12
1.	Andhra Pradesh	166000	145250	345500
2.	Goa	-	2570	3650
3.	Gujarat	-	18000	24000
4.	Haryana	9100	-	-
5.	Himachal Pradesh	11060	10500	27000
6.	Kerala	104	-	-
7.	Maharashtra	45000	90692	261740
8.	Mizoram	-	130	1300
9.	Odisha	-	15470	-
10.	Rajasthan	-	10000	5000
11.	Tamil Nadu	74560	168000	303600
12.	Uttar Pradesh	20000	70000	8000
13.	West Bengal	40000	-	20000
14.	Chandigarh	-	90	-
15.	Dadar and Nagar Haveli	-	210	360
16.	Daman and Diu	-	93	-
17.	Lakshadweep	75	-	60
TOTAL:		365899	531005	1000210

Security cover of godowns in Bihar

375. SHRI SANJAY RAUT: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that the Central Industrial Security Force (CISF) has

recently withdrawn its security cover from five godowns of the Food Corporation of India in Bihar over non-payment of arrears and poor accommodation facilities;

(b) whether it is also a fact that these godowns are prone to theft; and

(c) how the Ministry is going to protect the godowns which are vulnerable to plunder?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Yes, Sir. CISF authorities have withdrawn CISF personnel from five godowns *i.e.* Dighaghat, Gaya, Mokama and Phulwarishari (Bihar) and Jalpaiguri (West Bengal) despite repeated request by FCI as well as Ministry of Consumer Affairs, Food and Public Distribution. There were no payments issues, as payments were made regularly. For meeting the accommodational need etc. of the CISF, an MOU was signed by FCI with CISF in December, 2011. No theft due to lack of security cover has been reported so far.

(c) On withdrawal of CISF by Ministry of Home Affairs, FCI has deployed its own Watch and Ward Staff as well as Armed security guards/Armed police personnel from State Police to protect these godowns.

Impact of consumer awareness

376. DR. K.P. RAMALINGAM: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that an increase in awareness has propelled consumers to exhibit less tolerance towards deficiency in service and unfair trade practices;

(b) if so, the details thereof;

(c) whether filing of complaints in consumer courts has shown a decline in the recent times; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Yes, Sir. increase in awareness has propelled consumers to exhibit less tolerance towards deficiency in services and unfair trade practices. The plan scheme of the department